

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 487
TO BE ANSWERED ON THE 25TH JUNE, 2019

PM KISAN YOJANA

487. SHRI DEVJI M. PATEL:
SHRI AJAY MISRA TENI:
SHRI P.P. CHAUDHARY:
SHRI SUDHAKAR TUKARAM SHRANGARE:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the details of beneficiaries who have been registered under the PM KISAN Yojana till date, State-wise and district-wise;
- (b) the details of the funds distributed under the PM KISAN Yojana in each of the instalments till date, State-wise;
- (c) whether the Government is proposing to provide the benefit of Pradhan Mantri Kisan Samman Nidhi to all farmers, if so, the details thereof and if not, the reasons therefor; and
- (d) the details of the expanded version of the PM KISAN Yojana which shall now cover all farmers as well as provide pension to the farmers above 60 years of age along with expected number of beneficiaries under this Scheme after the inclusion of these components in the Scheme, State-wise?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (**SHRI NARENDRA SINGH TOMAR**)

(a) & (b): A Statement showing State/UT-wise number of beneficiaries successfully registered on PM-Kisan Portal and who have received the financial benefits under the Scheme till date is enclosed at Annexure-I.

(c) & (d): Yes, Sir. The Government has extended the PM-KISAN Scheme to all farmers in the country, irrespective of the size of their landholdings, subject to all other existing exclusion criteria relating for higher income strata. For calculating the total number of eligible farmers in the country, the projections of landholding farmers' data of Agricultural Census 2015-16 for the year 2018-19 have been utilized, as per which the total number of projected

landholdings are 15,11,46,000. The State/UT-wise projections are given in Annexure-II (Column-IV). After exclusions, the approximate total number of Small and Marginal Farmer beneficiaries as per the original Scheme beneficiaries had been taken as 12.50 crores. In the same way, the approximate total number of beneficiaries under the revised Scheme has been taken as 14.50 crores. Initially Rs.75000 crore was allocated for the Scheme for the financial year 2019-20. With expansion of the ambit of the scheme, the expected expenditure of the Scheme for the financial year 2019-20 has been revised to Rs.87,217.50 crore, including the administrative charges of Rs.217.50 crore.

Further, the Government has approved a pension scheme for all Small and Marginal Farmers (SMF) in the country, subject to certain exclusion clauses, with a view to provide them social security net as they have minimal or no savings to provide for old age and to support them in the event of consequent loss of livelihood. The scheme provides for payment of a minimum fixed pension of Rs.3,000/- per month to the eligible farmers on attaining the age of 60 years. It is a voluntary and contributory pension scheme, with entry age of 18 to 40 years. The beneficiary can opt to become member of the Scheme by subscribing to a Pension Fund, managed by the Life Insurance Corporation (LIC). The farmers have the option to allow his/her voluntary contribution to the Scheme from the benefit drawn by him/her on account of PM-KISAN Scheme directly. The Central Government's share is 50% of the monthly contribution. For example, the beneficiary is required to contribute Rs100/ - per month in the pension fund at median entry age of 29 years, with matching contribution of Rs.100 by the Central Government. On death of the subscriber, the spouse / heir may continue to subscribe to the Scheme. On death of the pensioner farmers, his / her spouse is entitled to receive 50% of the pension as family pension, provided he/she is not already an SMF beneficiary of the Scheme. The data of original PM-Kisan Scheme of 12.5 crores Small and Marginal Farmers (Annexure-II, Column-III) has been taken as the basis for arriving at the total number of beneficiaries for pension scheme. After exclusions, the net beneficiaries in the prescribed age group of 18-40 years are expected to be about 5 crore farmers.

ANNEXURE-I

**STATEMENT REFERRED TO IN REPLY TO PART (a) and (b) OF LOK SABHA
UNSTARRED QUESTION NO. 487 DUE FOR ANSWER ON 25.06.2019**

States	First installment Payment (No. of beneficiaries)	First installment Payment (Amount) (In Rupees)	Second installment Payment (No. of beneficiaries)	Second installment Payment (Amount) (In Rupees)
Andaman & Nicobar Islands	10,004	20,008,000		0
Andhra Pradesh	3,443,116	6,886,232,000	3,126,852	6,253,704,000
Arunachal Pradesh	0	0		0
Assam	1,119,983	2,239,966,000	1,029,438	2,058,876,000
Bihar	231,873	463,746,000	219,136	438,272,000
Chandigarh	13	26,000		0
Chhattisgarh	111,898	223,796,000	109,434	218,868,000
Dadra and Nagar Haveli	5,322	10,644,000		0
Daman and Diu	2,119	4,238,000		0
Delhi	0	0		0
Goa	2,385	4,770,000	2,336	4,672,000
Gujarat	2,832,336	5,664,672,000	2,821,569	5,643,138,000
Haryana	942,052	1,884,104,000	935,929	1,871,858,000
Himachal Pradesh	474,763	949,526,000	438,256	876,512,000
Jammu and Kashmir	497,204	994,408,000	459,593	919,186,000
Jharkhand	470,307	940,614,000		0
Karnataka	320,721	641,442,000	231,847	463,694,000
Kerala	935,786	1,871,572,000	931,661	1,863,322,000
Lakshdweep	0	0		0
Madhya Pradesh	9,304	18,608,000		0
Maharashtra	2,129,137	4,258,274,000	1,418,119	2,836,238,000
Manipur	7,276	14,552,000		0
Meghalaya	76	152,000		0
Mizoram	24,410	48,820,000	11,931	23,862,000
Nagaland	33,554	67,108,000	30,459	60,918,000
Odisha	962,115	1,924,230,000	799,293	1,598,586,000
Puducherry	4,200	8,400,000		0
Punjab	1,275,440	2,550,880,000	1,144,648	2,289,296,000
Rajasthan	1,493,023	2,986,046,000		0
Sikkim		0		0
Tamilnadu	2,148,504	4,297,008,000	2,063,192	4,126,384,000
Telangana	2,110,887	4,221,774,000	1,858,210	3,716,420,000
Tripura	151,095	302,190,000	151,064	302,128,000
Uttar Pradesh	11,169,349	22,338,698,000	10,848,667	21,697,334,000
Uttarakhand	396,646	793,292,000	327,434	654,868,000
West Bengal	0	0	0	0
Total	33,314,898	66,629,796,000	28,959,068	57,918,136,000

ANNEXURE-II

Projected operational holdings for 2018-19			
Sl. No.	States/UTs	Projected holdings 2018-19	
		Projected Number of Small & Marginal holdings (Number in '000)	Projected Number of all holdings
I	II	III	IV
1	ANDHRA PRADESH	7756.78	9060.622
2	ARUNACHAL PRADESH	50.85	115.261
3	ASSAM	2261.53	2752.922
4	BIHAR	15716.21	17080.379
5	CHATTISGARH	3305.92	4145.911
6	GOA	50.99	59.625
7	GUJARAT	3693.82	5566.106
8	HARYANA	1073.45	1644.072
9	HIMACHAL PRADESH	864.38	1021.356
10	JAMMU & KASHMIR	1299.34	1436.069
11	JHARKHAND	2205.61	2759.963
12	KARNATAKA	7098.51	9088.868
13	KERALA	7373.87	7848.898
14	MADHYA PRADESH	8015.40	10805.149
15	MAHARASHTRA	11819.96	15100.885
16	MANIPUR	119.26	151.237
17	MEGHALAYA	179.58	243.368
18	MIZORAM	68.62	90.239
19	NAGALAND	42.50	207.591
20	ODISHA	4683.90	5057.212
21	PUNJAB	358.50	1126.501
22	RAJASTHAN	5015.59	8211.322

23	SIKKIM	55.09	66.278
24	TAMIL NADU	6950.65	7902.531
25	TELANGANA	5368.40	6322.237
26	TRIPURA	527.41	578.471
27	UTTAR PRADESH	21481.58	24370.682
28	UTTARAKHAND	765.21	874.070
29	WEST BENGAL	6711.23	7356.557
30	A & N ISLANDS	7.55	12.126
31	CHANDIGARH	0.00	0.689
32	D & N HAVELI	11.96	15.337
33	DAMAN & DIU	7.48	8.321
34	DELHI	15.88	19.857
35	LAKSHADWEEP	9.51	10.522
36	PUDUCHERRY	31.35	34.764
ALL INDIA		124999.05	151146.000
